

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.405
CP(CAA)65/ND/2023

IN THE MATTER OF:

Middle Path Trading Private Limited And ... Applicant
Shiraj Marketing Private Limited And
PurshottamInvestofin Limited

Under Section 230-232.

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. S. Shiva, Adv. Suman Kumar Jha (all Petitioner
Companies)

For the Respondent :

For the IT Department : Adv. Basayar Khan, on behalf of Adv. Aseem Chawla

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **07.05.2024**.

Sd/-
(Court Officer)